(b) and (c) Collector of Customs, Calcutta has initiated a review and final orders will be issued on its completion.

Payment of Claims of Bus Accidents by Meerut Branch of New India Insurance Company Limited

9874. SHRI D.S.A. SIVAPRAKA-SHAM: Will the Minister of FINANCE be pleased to state:

- (a) how many claims for settlement and payment of claims in respect of bus accidents were received during the year 1982-83 by Meerut Branch of New India Insurance Company Ltd:
- (b) how many among them are settled on date and how many are pending with reasons thereof; and
- (c) whether any petition for enhancement of payment on the motor accident was received from the same company and if so, action taken on such a petition?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIJANAR-DHANA POOJARY): (a) A total of 96 and 124 bus accident claims were intimated to the Meerut Branch of the New India Assurance Company Ltd. during the calendar years 1982 and 1983 respectively.

- (b) Out of the above, 89 and 83 such claims for 1982 and 1983 respectively, have since been settled as on date. The remaining settlement pending claims are awaiting receipt of the necessary supporting documents from insureds viz. vehicle documents, bills of repairs, etc.
- (c) There has been only one petition dated 8,3,1984 received by the Meerut Branch of the Company for enhancement of claim the claimant having earlier accepted the claim amount in full and final settlement. The petition was examined and replied to on 3.4.1984.

Findings of the Study made by Federation of Indian Exports Organisation

9875. SHRI MADHAVARO SCINDIA: Will the Minister of COMMERCE be pleased to state:

(a) whether attention of Government has been drawn to the findings of a study done by the Federation of Indian Exports Organisation as reported in the 'Indian Express' of 2nd April, 1984;

- (b) if so, how far Government agreed that Indian exports have not been able to penetrate the markets of major countries nor make a lasting impact on the world market; and
- (c) the steps Government propose to take in the light of the findings of the said study?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

- (b) India's overall exports as well as exports to the markets of major countries have been rising, though the global recession and the protectionism resorted to by the industralised countries continued to hamper significant increases in the growth of Indian exports.
- (c) Export promotion is a continuous process. Suitable measures are taken as and when necessary in the light of the changing international economic situation and the requirements of the domestic economy.

Memorandum from Practical Staff Association. Institute of Hotel Management Catering and Nutrition Pusa. New Delhi

9876. SHRI AJIT KUMAR SAHA:

> SHRIMATI SUSEELA GOPA-LAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether a memorandum dated 29 March, 1984 has been received by him from Practical Staff Association, Institute of Hotel Management, Catering and Nutrition, Pusa, New Delhi;
- (b) if so, the details of their grievances; and
- (c) the steps Government are taking for redressal of their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL